

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.7 - IA/595(AHM)2024  
in  
**CP(IB) 788 of 2019**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Kuber Texlen Pvt Ltd  
V/s  
Virar Fabrics Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rahul Bhavsar, Adv. for Mr. Nipun Singhvi, Adv. a.w  
For the Respondent :

**ORDER**

**IA/595(AHM)2024**

This application is filed by the liquidator for placing on record the 7<sup>th</sup> progress report for the period from 01.01.2024 to 31.03.2024. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 595 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**